

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM HON'BLE MEMBER (TECHNICAL) TMT. T.KRISHNA VALLI HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP(IBC)/36/KOB/2023
SECTION	SEC 95 IBC R/W RULE 7(2) AAA
NAME OF PARTIES	PIRAMAL TRUSTEESHIP SERVICES PRIVATE LIMITED V/S KAKKANATTIL IBRAHIMKUTTY MOHAMED RAFFI MATHER.
PETITIONERS ADVOCATE/ PROFESSIONAL	DUA ASSOCIATES
RESPONDENTS ADVOCATE/ PROFESSIONAL	FAISAL & STIYA ASSOCIATES.

10 April 2024

## ORDER

### IA(IBC)/96/KOB/2024 in CP(IBC)/36/KOB/2023

Learned Counsel, Mr. Shiyas K R appears on behalf of the RP through virtual mode. Learned Counsel, Mr. Nausher Kohli appears on behalf of the Financial Creditor through virtual mode.

Learned Counsel, Ms. Anjitha Aprem appears physically on behalf of the Personal Guarantor and submits that today morning she has filed the reply affidavit, however, the same is not on record. Counsel for the Personal Guarantor is directed to ensure that the reply affidavit is placed on record at least 2 days before the next date fixed for hearing. Copy of the reply affidavit may also be served on the Counsel appearing for the Financial Creditor.

List this matter for further consideration on **01.05.2024**.

### CP(IBC)/36/KOB/2023

List this matter for further consideration on **01.05.2024**.

Sd /-

SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI  
MEMBER (JUDICIAL)